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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

കേരള ഗസറ്റ്  
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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GOVERNMENT OF KERALA  
2022



## Kasaragod District

## Vellarikundu Taluk

## NOTICE

No: B2/15753/2021

15-02-2022

Notice is hereby given to all to whom it may be concern that Santha Thazhath veedu, Arinkallu, Balal P.O, Balal Village , Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Muruna Thazhath veedu, Arinkallu, Balal P.O who expired on 29-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Muruna. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Santha	Wife	68
2	Vimala Krishnan	Daughter	49
3	Deepa T	Daughter	46
4	Gopi	Son	42
5	Sheela M S	Daughter	38

No: B2/15754/2021

15-02-2022

Notice is hereby given to all to whom it may be concern that Anitha O Vazhavalappil, Varanjoor, Kinanur, Kinanur Village , Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Kunjiraman V P Vazhavalappil House,Kattipoil P.O who expired on 20-01-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kunjiraman V P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Ambika E	Wife	65



2	Anitha O	Daughter	44
3	Sunitha O	Daughter	35
4	Ajitha Santhosh	Daughter	33

No: B2/15758/2021

15-02-2022

Notice is hereby given to all to whom it may be concern that Lakshmi P Eladi House, Eladi, Attenganam P.O, Belur Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Poodakallil Gopalan Poodamkallil House, Eladi, Attenganam P.O who expired on 29-08-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Poodakallil Gopalan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents and wife are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Lakshmi P	Daughter	54

No: B2/15762/2021

15-02-2022

Notice is hereby given to all to whom it may be concern that Lakshmi P Eladi House, Eladi, Attenganam P.O, Belur Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late P Manikkam Eladi House, Eladi, Attenganam P.O who expired on 05-04-2010 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P Manikkam. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents and husband are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Lakshmi P	Daughter	54

No: B2/15764/2021

15-02-2022

Notice is hereby given to all to whom it may be concern that Palatt Devadas Palattu, Kakkod, Kinanur, Kinanur Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Palattu Karichi Palattu, Kakkod, Kinanur, Kattipol P.O who expired on 27-06-



1995 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Palattu Karichi. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents and husband are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Palatt Devadas	Son	59

No: B2/15765/2021

15-02-2022

Notice is hereby given to all to whom it may be concern that M Kunhikrishnan Koovatty, Anakkal, Chayoth P.O, Kinanur Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Karichei Koman Nair Kinanur, Chayoth P.O who expired on 02-10-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Karichei Koman Nair. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Janaki M	Wife	73
2	M Kunhikrishnan	Son	52
3	Madhusoodanan Maniyeri	Son	48
4	Jyothi M	Daughter	45
5	M Biju	Son	42

No: B2/15766/2021

15-02-2022

Notice is hereby given to all to whom it may be concern that Karthiyayani Erittheadath, Kallar, Rajapuram, Kallar Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Undachi Erithodath House,Kallar, Rajapuram P.O who expired on 26-11-2013 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Undachi. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government



Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Karthiyayani	Daughter	62
2	Savithri	Daughter	65



## Kasaragod District

## Vellarikundu Taluk

## NOTICE

No: B2/15769/2021

16-02-2022

Notice is hereby given to all to whom it may be concern that K.V.Narayanan Pulikkal House, Rajapuram P.O, Kallar, Kallar Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Bolan Pulikkal House, Rajapuram P.O, Kallar who expired on 28-05-1982 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Bolan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K.V.Narayanan	Son	69
2	Sarada	Daughter	67
3	K B Raghavan	Son	62
4	Lakshmi K B	Daughter	60

No: B2/15771/2021

16-02-2022

Notice is hereby given to all to whom it may be concern that Jayamani B C Vannathikanam House, Kallar, Rajapuram P.O, Kallar Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes. in respect of the legal heirs of late C Balakrishnan Krishnan Nivas, Noonhi, Vannathikkanam, Rajapuram P.O who expired on 15-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C Balakrishnan. that it is proposed to issue a legal heirship certificate according to this to the applicant . Father is deceased. Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said member s for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Jayamani B C	Wife	42



2	Abhinav Krishna	Son	17
3	Swathi Krishna	Daughter	11
4	Kalyani C	Mother	89

No: B2/15224/2021

16-02-2022

Notice is hereby given to all to whom it may be concern that Gangadharan T Aswathi Nivas, Thalayadukkam, Kollampara P.O, Karinthalam Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Kottan T Aswathi Nivas, Thalayadukkam, Kollampara P.O who expired on 10-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Kottan T. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Acha P	Wife	73
2	P Kunhikrishnan	Son	56
3	Gangadharan T	Son	48

No: B2/8201/2021

16-02-2022

Notice is hereby given to all to whom it may be concern that Alocious George Kunchirakkattu House, Mangayam, Vellarikundu P.O, Balal Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late K J George Kuncharakkattu, Mangayam, Vellarikundu P.O who expired on 04-07-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K J George. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents and wife are deceased. Hence, it is proposed to issue a legal heir r ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Joseph George	Son	67
2	Augustine George	Son	65
3	Jessy Joseph	Daughter	62
4	Lillykutty	Daughter	60



5	Damian George	Son	57
6	Simon George	Son	55
7	Pushparani George	Daughter	53
8	Alocious George	Son	49
9	Missikutty George	Daughter	47
10	Reji George	Son	42

No: B2/15772/2021

16-02-2022

Notice is hereby given to all to whom it may be concern that Kalyani Kalathunkal House, Vannathikkanam, Rajapuram P.O, Kallar Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Narayanan V Kalathingal HUse, Vannathikkanam, Rajapuram P.O who expired on 23-04-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan V. that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kalyani	Wife	67
2	Syamala K	Daughter	52
3	Suresh K	Son	48
4	Sudhakaran K	Son	46
5	Madhusudhanan Kalyani	Son	44
6	Jayan Chullikkara	Son	42
7	Rajesh N	Son	41

No: B2/2065/2021

21-02-2022

Notice is hereby given to all to whom it may be concern that Sindu M Kurikkal House, Parappa, Parappa P.O, Parappa Village, Vellarikundu Taluk of Kasaragod District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Mohanan K Kurukkal House, Parappa P.O who expired on 08-02-2022 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mohanan K . that it is proposed to issue a legal heirship certificate according to this to the applicant . Parents are deceased. Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Vellarikundu within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.





## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sindu M	Wife	50
2	Vivek Mohan A V	Son	24
3	Nived Mohan A V	Son	17

